

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2689
ANSWERED ON:19.12.2003
JOINT VENTURE WITH CWC
M. JAGANNATH

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether some State Governments have requested the Union Government to bring in a legislation for enabling the State Warehousing Corporations to enter into joint ventures with not only the Central Warehousing Corporation but also with any other body bringing in strategic strength of capital and technology;

(b) if so, the details thereof; and

(c) the action taken by the Union Government in this regard and the time by which the legislation is likely to be brought?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI S L MAHARIA)

(a)&(b): Yes, Sir. State Government of Andhra Pradesh has suggested amendment of the Warehousing Corporation Act, 1962 to enable State Warehousing Corporations (SWCs) to enter into joint venture with prior approval of the State Govt., with any other body for bringing in strategic strength of capital and technology.

(c): The comments/views of the Central Warehousing Corporation (CWC), all SWCs and concerned State Governments have been invited on the suggestions made by Government of Andhra Pradesh for taking a final view on the matter.